

to complete the consideration of these recommendations;

(b) whether all the recommendations which have since been accepted have been implemented; and

(c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-342/87].

#### Assam-Nagaland Boundary Dispute

\*52. Shri K. Anirudhan:  
 Shri K. M. Abraham:  
 Shrimati Suseela Gopalan:  
 Shri Umanath:  
 Shri Vishwanatha Menon:  
 Shri P. F. Esthose:  
 Shri Onkar Singh:  
 Shri Onkar Lal Berwa:  
 Shri S. M. Banerjee:  
 Shri Madhu Limaye:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri Mohan Swarup:  
 Shri George Fernandes:  
 Shri J. E. Patel:  
 Shri Hukam Chand Kachwal:  
 Shri Ram Singh Ayarwal:  
 Shri Y. S. Kushwah:  
 Shri N. S. Sharma:  
 Shri Sharda Nand:  
 Shri A. B. Vajpayee:  
 Shri Brij Bhushan Lal:  
 Shri Swell:  
 Shri Kameshwar Singh:  
 Shri A. Sreedharan:  
 Shri P. Viswambharan:  
 Shri Mangalathumadam:  
 Shri Manibhai J. Patel:  
 Shri Y. A. Prasad:  
 Shri N. K. Saughi:

Will the Minister of Home Affairs be pleased to state:

(a) whether there was a dispute over the inter-State boundary between the Chief Ministers of Assam and Nagaland;

(b) if so, the nature of the dispute; and

(c) the steps taken by Government to settle the dispute?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). There has been some dispute between the Governments of Nagaland and Assam regarding the precise boundary between the two States. The Government of Nagaland have also claimed some reserved forests in Assam.

(c) The Chief Minister of Nagaland has suggested the appointment of a boundary commission. This matter is under consideration. Meanwhile the two Chief Ministers have agreed to the matter being discussed at official level.

#### Kidnapping of Children and young girls in Delhi

\*53. Shri Hem Barua:  
 Shri P. M. Sayeed:  
 Shri Manibhai J. Patel:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri Hukam Chand Kachwal:  
 Shri Jagannath Rao Joshi:  
 Shri Ram Singh Ayarwal:  
 Shri Onkar Singh:  
 Shri Kam Kishan Gupta:  
 Shri Atam Das:  
 Shri D. S. Patil:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cases of kidnapping of children and young girls have increased in Delhi of late;

(b) if so, the number of children of different age-groups and young girls kidnapped from the Capital during 1966-67;

(c) whether any of these kidnapped children and young girls have been recovered by now; and

(d) whether the attention of Government has been drawn to the counter-claim made by the Delhi police to the effect that most of these cases of kidnapping are cases of elopement and if so, whether Government have given any thought to this problem?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There has been a slight increase. Against 251 cases reported to the police in the year 1965-66, there were 270 cases in 1966-67 (i.e. till 31-3-67).

(b) and (c). No. of children and girls of different age-groups kidnaped and recovered during 1966-67 (1-4-66 to 31-3-67) are:

	Below 7 years	7 to 12 years	Above 12 years	Total
Kidnaped	36	41	198	275
Recovered	30	38	179	247

(d) A number of cases of kidnaping in cases of girls transpired on enquiry and investigation to be cases of elopement.

utilisation of foreign money including PL 480 Funds for election purposes;

(b) if so, the details thereof; and

#### Use of Foreign money in General Elections

\*54. Shri Abdul Ghanj Dar:  
Shri Kanwar Lal Gupta:  
Shri E. S. Vidyarthi:  
Shri Vasudevan Nair:  
Shri Swell:  
Dr. Karni Singh:  
Shri Kikkar Singh:  
Shri Kola Birua:  
Shri R. K. Biria:  
Shri Hem Barua:  
Shri Surendranath Dwivedy:  
Shri Yashpal Singh:  
Shri S. C. Samanta:  
Shri P. Gopalan:  
Shri P. P. Esthose:  
Shri Vishwanatha Menon:  
Shri K. M. Abraham:  
Shri Umanath:  
Shri Yogendra Sharma:  
Shri Hukam Chand Kachwal:  
Shri Ram Singh Ayarwal:  
Shri Sidheshwar Prasad:  
Shri Ram Kishan Gupta:  
Shri Madhu Limaye:  
Dr. Ram Manohar Lohia:  
Shri S. M. Banerjee:  
Shri George Fernandes:  
Shri J. H. Patel:

(c) if not, when the report is expected to come?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

(c) While efforts are being made to complete the inquiry as early as possible, it is not possible to give a time-limit.

#### Employees Provident Fund

\*55. Shri Vasudevan Nair:  
Dr. Ranen Sen:  
Shri Dhireswar Kalita:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a number of industrial establishments have failed to clear their arrears of contribution to the employees' Provident Fund;

(b) the total amount to be realised as arrears at present; and

(c) the steps taken to realise the arrears?

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a report of inquiry into the